

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125(Pt.)/2008/ 1664 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Joel Joseph Denga,  
District & Sessions Judge,  
Lunglei Judicial District.

Dated Guwahati, 19<sup>th</sup> March, 2020.

Sub:- **Casual leave.**

Ref:- Your letter dated 17.03.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days casual leave on 18.03.2020 and 19.03.2020 along with station leave permission, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office in his absence.

Yours faithfully,

*sdt*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-125(Pt.)/2008/16656A, dated , 19.03.2020**

Copy to:

1. The Registrar, Gauhati High Court, Aizawl Bench, Mizoram.

2.  The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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